

TO BE PUBLISHED IN PART II SECTION 3(1) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: DATED THE 22nd April, 1977.

NOTIFICATION
(INCOME-TAX)

NO. 1756 (F.NO.187/3/77-IT(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Notification No. 944 (F.NO.187/2/74-IT(AI) dated 23.6.1975 as amended from time to time.

Existing entries under columns 1, 2 and 3 against Sl.No.11 shall be substituted by the following:-

COMMISSIONER OF INCOME TAX	HEADQUARTERS	JURISDICTION
11. Kanpur.	Kanpur	1. Estate Duty Circle, Kanpur. 2. Central Circle-I, Kanpur. 3. Central Circle-II, Kanpur. 4. Central Circle-III, Kanpur. 5. Central Circle-IV, Kanpur. 6. Special Circles, Kanpur. 7. Special Investigation Circle, Kanpur. 8. Company Circles, Kanpur. 9. Salary Circles, Kanpur. 10. Circle-I, Kanpur. 11. Circle-II, Kanpur. 12. Circle-III, Kanpur.

This notification shall take effect from 9.5.77.

(J.P. SHARMA)
SECRETARY, CENTRAL BOARD OF DIRECT TAXES

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Inspection (IT)/(R&S)/(PEPR)/(Inv.), New Delhi.
3. Director of C&A Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
4. All Officers and Sections of I.T. Wing of C.B.D.T.
5. Comptroller & Auditor General of India (20 copies)
6. Bulletin Section of Directorate of Inspection (R&S), New Delhi (5 copies).
7. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
8. Shri M.S.Rao, Joint Secy., Ministry of Law, Justice and Co. Affairs (Department of Legal Affairs), New Delhi.

(J.P. SHARMA)
SECRETARY, CENTRAL BOARD OF DIRECT TAXES